Annexure-6 Name of the corporate debtor: Eternal Motors Private Limited : Date of commencement of liquidation 13-9-2023; List of creditors as on 27-3-2024

No.	authorised of	Name empl -oyee	Details of claim received		Details of claim admitted				contin- gent any r	any mutual	ny mutual claim under	claim not	Remarks, if any
				Amount claimed	Amount of claim admitted		Whether related party?	% of voting shar e in SCC, if applicable		dues, th at may be set- off	verifica - tion	admitted	
						Nil							

List of operational creditors (Employees)

(Amount in₹)